## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## No.HC.VII-62/2004/2783/A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Sujit Kumar Ghosh,

Member, MACT,

Barpeta.

Dated Guwahati the 22 April, 2025

Sub:

Restricted holiday.

Ref:-

Your letter No. MACT(B)- 387 dtd. 05.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted Restricted Holiday on 19.04.2025, along with station leave permission from the evening of 11.04.2025 till the morning of 22.04.2025. In your absence, the District & Sessions Judge, Barpeta, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office.

Yours faithfully,

Sd/-

## JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-62/2004/ 2784-2785/A, dated , 22-04-7025 Copy to :

1. The District & Sessions Judge, Barpeta.

2. The Project Manager, Gauhati High Court.

22:04.25

JT. REGISTRAR (VIGILANCE)